Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SCOTTS GARMENTS LIMITED Date of Commencement of Liquidation: 31-10-2023; List of Stakeholders as on Date: 31-10-2023; Name of IP: Mr. Madhugiri Venkatarayappa Sudarshan; Process Number: 1; Last 5 digitof registration number: 11707

SI. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	3	10618143032	3	10618143032	0	0	0	Annexure 3
4	Unsecured financial creditors	0	0	0	0	0	0	0	Annexure 4
5	Operational creditors (Workmen)	380	8182752.00	380	8182752.00	0	0	0	Annexure 5
6	Operational creditors (Employees)	18	7686545.00	18	7686545.00	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	20	92876694	19	46661813	0	38921843	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	18	1531096885	12	932409261	0	598687624	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		439	12257985908	432	11613083403	0	637609467	0	